

**Central Administrative Tribunal
Principal Bench**

**CP No.164/2017
in
O.A.No.2073/2014**

New Delhi, this the 9th day of August, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

B.C. Tyagi, Aged 58 years,
S/o Shri Desh Raj Singh Tyagi,
Working as PGT (Geography) in
K.V., AGCR Colony, New Delhi,
R/o AE-167, Avantika,
Ghaziabad (U.P.).

...Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

Shri Santosh Kumar Mall,
Commissioner,
Kendriya Vidyalaya Sangathan,
18 Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi.

...Respondent

(By Advocate: Shri S. Rajappa)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :

Heard both sides.

2. OA No.2073/2014 was disposed of by this Tribunal on 08.11.2016 as under :-

“22. In the light of the aforesaid reasons, OA is hereby accepted. The impugned orders dated 11.03.2014 (Annexure A-1) and dated 20.04.2012 (Annexure A-1 Colly) and all other

communications adversely affecting the right of the applicant, in this regard, are hereby set aside. Applicant is held entitled to be governed by GPF-cum-Pension Scheme with effect from his joining the independent substantive post of PGT (Geography) with all consequential benefits. However, the parties are left to bear their own costs.”

2. Today, the learned counsel for respondents produced an Office Order dated 08.08.2017, whereunder they have taken a decision to grant GPF-cum-Pension Scheme to the applicant, as directed by this Tribunal. It is further submitted that the applicant has to return the CPF contribution and comply with other formalities, as per law. Learned counsel for applicant while acknowledging the same expressed his willingness to comply with the formalities as directed by the respondents.

3. In the circumstances, in view of the substantial compliance of the orders of this Tribunal, the CP is closed. Notices are discharged. The applicant shall comply with the formalities required as per rules within two weeks as directed by the respondents and on complying the same, respondents shall pass final order within six weeks therefrom.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

‘rk’